

**BUSINESS ADVISORY COMMITTEE**  
(Tenth Lok Sabha)

**FOURTH REPORT**  
(Presented on 3-9-91)

The Business Advisory Committee held a sitting on Tuesday, the 3rd September, 1991.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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|--|---|---|---|
| (1) General Discussion on the Punjab Budget for 1991-92  | } | 2 Hrs.  | } Item Nos. 5 to 8 may be taken up for consideration and passing on the 9th and 10th September, 1991. |
| (2) Submission to the Vote of the House of Demands on Account in respect of Punjab for 1991-92   |   |   |   |
| (3) General Discussion on the Jammu and Kashmir Budget for 1991-92   | } | 2 Hrs.  |   |
| (4) Discussion and Voting on the Demands for Grants (Jammu and Kashmir) for 1991-92  |   |   |   |
| (5) The Places of Worship (Special Provisions) Bill, 1991.<br><i>(Consideration and Passing)</i>   | } | 4 Hrs   |   |
| (6) The Special Protection Group (Amendment) Bill, 1991.<br><i>(Consideration and Passing)</i>   |   |   |   |
| (7) The Central Excises and Customs Laws (Amendment) Bill, 1991.<br><i>(Consideration and Passing)</i>   | } | 3 Hrs.  |   |
| (8) The Remittances of Foreign Exchange and Investment in Foreign Exchange Bonds (Immunities & Exemptions) Bill, 1991.<br><i>(Consideration and Passing)</i> |   |   |   |
| (9) Discussion on the Resolution seeking disapproval of the Constitution (Scheduled Tribes) Order (Second Amendment) Ordinance, 1991                         | } | ½ Hrs. (May be taken up on Friday, the 6th September, 1991 before discussion on BCCI affairs) |   |
| (10) Consideration of amendments made by Rajya Sabha in the Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 1991 as passed by Lok Sabha.      |   |   |   |

3. The Committee also recommend that discussion under Rule 184 on BCCI affairs may commence on the 6th September, 1991.

4. Reconsidering the decision of the House, the Committee further recommend that the Finance (No. 2) Bill, 1991-92 may be taken up for consideration and passing on the 11th and 12th September, 1991.

5. The Committee also recommend that the International situation may be discussed on a Government Motion on a date and time to be decided by the Speaker.

6. The Committee further recommend that in order to provide sufficient time for completion of essential items of Government Business, the House may also sit on Saturday, the 14th September and Monday, the 16th September, 1991.

NEW DELHI;  
September 3, 1991  
Bhadra 12, 1913 (Saka)

SHIVRAJ V. PATIL,  
*Chairman,*  
Business Advisory Committee.